

Annexure-A

The following complaints/public grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act, 2010.

Sr. no	Dy./Receipt No.	Date	Name of the Complainant & Address
1	3227/R&l/dtd 15.04.2019 1714/LP/dtd 16.04.2019	13.04.2019	Mahesh Sharma R/o 237-B Kalyan Kunj Baraula
2	3223/R&l/dtd 15.04.2019 1715/LP/dtd 16.04.2019	Nil	Anil Singh S/o Harbans Singh Moh. Dorabi, Distt Chamba
3	3237/R&l/dtd 15.04.2019 1717/LP/dtd 16.04.2019	11.04.2019	Yogesh Khare s/o sh. Dasrath Prasad Khare Khare Building Gandhi Ganj, Katni, MP
4	3231/R&l/dtd 15.04.2019 1718/LP/dtd 16.04.2019	10.04.2019	Manju Devi Gram Pradhan Sangathan, Block Najibabad Distt, Bijnaur, UP
5	3327/R&l/dtd 20.04.2019 1719/LP/dtd 16.04.2019	Nil	Chauhal Singh S/o Prahlad Singh Indrapal Singh S/o Saudan Singh & Ors. Gram Shyamdhak (Nirpat Singh)
6	3328/R&l/dtd 20.04.2019 1720/LP/dtd 16.04.2019	Nil	Dr. Narendra Gupta Secretary Indian Medical Association Shaswat Medical Center Pvt. Ltd., Civil line Banda (UP)
7	3331/R&l/dtd 20.04.2019 1723/LP/dtd 16.04.2019	13.04.2019	Ramniwas S/o Shankar Lal R/o Bhattu khurd Tehsil Distt Fatehabad. (ramnivas)
8	3332/R&l/dtd 20.04.2019 1724/LP/dtd 16.04.2019	Nil	Local residents Jawahar Nagar, UB Block
9	3333/R&l/dtd 20.04.2019 1725/LP/dtd 16.04.2019	08.04.2019	Residents Tuglakabad Extn.
10	3334/R&l/dtd 20.04.2019 1726/LP/dtd 22.04.2019	Nil	Virender Goyal S/o late SH. Surajbhan Goyal

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1	3559/R& I/dtd 02.05.2019 1890/LP/dtd 07.05.2019	Nil	Dr. Anju Parashar Flat No. 843, Tower No. 8, Jalvayu Towers NGEF Layout Benniganahalli, Bengaluru-560038
2	3673/R& I/dtd 01.05.2019 1900/LP/dtd 07.05.2019	29.04.2019	Rattan Chand Pradhan Tehsil bhoranj Distt Hamirpur Himanchal Pradesh
3	3670/R& I/dtd 07.05.2019 1903/LP/dtd 07.05.2019	26.04.2019	Samundar Vijay Jain & Ors Residents of C-Block, Preet Vihar
4	3585/R& I/dtd 03.05.2019 1904/LP/dtd 07.05.2019	01.05.2019	K G Bansal & Ors, Advocate United Overseas Trade Mark company
5	3621/R& I/dtd 04.05.2019 1907/LP/dtd 08.05.2019	01.05.2019	Riyasat Ali, Advocate Add: Chamber NO. 787, Distt Court, Surajpur, Gautambudh Nagar
6	3562/R& I/dtd 02.05.2019 1910/LP/dtd 08.05.2019	22.04.2019	Aman Kumar & Local Residents D-Block Indira Nagar, Lucknow
7	3612/R& I/dtd 03.05.2019 1914/LP/dtd 08.05.2019	03.05.2019	S K Gupta, Advocate 2/20 Subhash Nagar, PO Tagore Gdn. New Delhi-110027
8	3618/R& I/dtd 03.05.2019 1915/LP/dtd 08.05.2019	02.05.2019	Residents of Sector 2 & 3 Rohini, Delhi-85
9	3617/R& I/dtd 04.05.2019 1918/LP/dtd 08.05.2019	01.05.2019	Nitin Shinghvi MIG-59, Sector-1 Shankar Nagar, Raipur (C.G)
10	3614/R& I/dtd 03.05.2019 1922/LP/dtd 08.05.2019	Nil	Not mentioned

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1	3876/R&l/dtd 17.05.2019 2016/LP/dtd 20.05.2019	14.05.2019	Dushyant Raghav FB-1A, First Floor, Lajpatnagar, Ghaziabad
2	3878/R&l/dtd 17.05.2019 2018/LP/dtd 20.05.2019	Nil	Rajdev Rawat H. No. -5, Pant Vihar, Delhi Road, Sahranpur, Utter Pradesh -247001
3	3879/R&l/dtd 17.05.2019 2019/LP/dtd 20.05.2019	14.05.2019	Bharat Garwal S/p S K Agarwal 35-A4 Civil Lines, Rampur Bagh Bareli UP
4	3880/R&l/dtd 17.05.2019 2020/LP/dtd 20.05.2019	14.05.2019	Naveen 7619198292
5	3881/R&l/dtd 17.05.2019 2021/LP/dtd 20.05.2019	12.05.2019	Hoshiar singh Gaon Rajlu Gadi Gannaur, Sonipat
6	3882/R&l/dtd 17.05.2019 2022/LP/dtd 20.05.2019	09.04.2019	Sanjeev Saneja 4627 Sec-23A Behind Ansal's Palam Triangle, Gurgaon -122017
7	3884/R&l/dtd 17.05.2019 2024/LP/dtd 20.05.2019	08.05.2019	Col. Devinder Sehrawat MLA, Bijwasan Delhi Vidhansabha
8	3896/R&l/dtd 17.05.2019 2025/LP/dtd 20.05.2019	10.05.2019	T Dharma Raju Founder and President Green & Animal Saver's Society HN. 78/8A-14-1, New Krishna Nagar, Kurnool
9	3802/R&l/dtd 17.05.2019 2026/LP/dtd 20.05.2019	17.05.2019	Rajesh Kunal keshri G-38-B, Second Floor, (Back Portion) East of kailash, New Delhi-65
10	E-mail 1.05.2019 2027/LP/dtd 20.05.2019	1.05.2019	Vinod Bhati RWA Xu-1 Xu1.rwa@gmail.com

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1	1338/DR (J)/dtd 27.05.2019 2126/LP/dtd 27.05.2019	20.05.2019	Uday Shankar Singh Near PS mill Road Dairy Farm PO Junglighat, Port Blair.
2	4067/R&I/dtd 25.05.2019 2127/LP/dtd 27.05.2019	21.05.2019	Sanjay Dhyani Kotdwar Paudi Garhwal
3	4068/R&I/dtd 25.05.2019 2128/LP/dtd 27.05.2019	21.05.2019	Pawan Kumar O/o Admn HSVP, Sec-3 Rohtak-124001
4	4070/R&I/dtd 27.05.2019 2130/LP/dtd 27.05.2019	15.05.2019	Deepak Yadav Advocate Allahabad High Court
5	4071/R&I/dtd 27.05.2019 2131/LP/dtd 27.05.2019	25.05.2019	Urmila Yadav W/o Shri Ramesh Chand Yadav, RZ-152-B, Gali No. 6A, Raj Nagar-1 Palam Colony, New Delhi-45
6	4073/R&I/dtd 27.05.2019 2133/LP/dtd 27.05.2019	25.05.2019	Rajendra Kumar Mishra S/o Ram Lakhn Mishra R/o Lalbangla Kanpur Nagar
7	4053/R&I/dtd 27.05.2019 2136/LP/dtd 27.05.2019	Nil	Mohan Kumar Singh 35/472 Naubasta Lohamandi Agra, UP, Pin-282002
8	4055/R&I/dtd 27.05.2019 2137/LP/dtd 28.05.2019	21.05.2019	Ravi Kumar Chandrawanshi S/o Sh. Hariram Chandrawanshi Gram Paraswara, Tehsil Pandria, Pin-491559
9	4056/R&I/dtd 27.05.2019 2138/LP/dtd 28.05.2019	24.05.2019	Anil Kumar Maurya (President) Kiran Gupta, Mamta Jan Adhikar Manch
10	4047/R&I/dtd 27.05.2019 2139/LP/dtd 28.05.2019	22.05.2019	S D Arora President Paryavaran Sanrakashan Samiti, Karnal

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1	6183/R&I/dtd 24.06.2019 2451/LP/dtd 26.06.2019	Nil	Residents of Railway Harthala Colony & outside residents, Muradabad.
2	6184/R&I/dtd 24.06.2019 2452/LP/dtd 26.06.2019	19.06.2019	Sanjay Kumar Garg Address-225, Mohan Nagar, Hindaun City, Distt. Karauli (Raj)
3	6185/R&I/dtd 24.06.2019 2453/LP/dtd 26.06.2019	Nil	Nisar S/o Sh. Makbool R/o E-444, Gali No. 2, IInd Floor Shri Ram Colony Delhi-94
4	6149/R&I/dtd 22.06.2019 2455/LP/dtd 26.06.2019	17.06.2019	Gram Panchayat Bhallo Ka Gudda Tehsil Griva, Distt - Udaypur
5	6209/R&I/dtd 22.06.2019 2458/LP/dtd 26.06.2019	21.06.2019	Ashok Kumar Singh Gram Panchayat, Seur
6	6212/R&I/dtd 25.06.2019 2459/LP/dtd 26.06.2019	22.06.2019	RR Verma General Secretary, RWA, Block C-10, Yamuna Vihar, Delhi-53
7	E-mail/dtd 24.06.2019 2460/LP/dtd 26.06.2019	24.06.2019	Dr. Satya Pal Singh Bjpbagpat@gmail.com
8	6223/R&I/dtd 65.06.2019 2461/LP/dtd 26.06.2019	Nil	Ashok Sethi & Senior Citizens R/o Seema CGHS Ltd. Plot 7, Sector 11, New Delhi-75
9	6225/R&I/dtd 26.06.2019 2463/LP/dtd 26.06.2019	Nil	Ananya Tyagi Student, Class - XI Delhi Police Public School Safdarjung Enclave, New Delhi-29
10	6228/R&I/dtd 26.06.2019 2466/LP/dtd 26.06.2019	21.06.2019	Devender Kumar Lodhi, Secretary Panchayat Vikas Sansthan 10, First Floor, Jilla Parishad, Compound, Near Eye Hospital, GT Road, Eta, UP.

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